

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 803/9/NCLT/AHM/2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2020**

Name of the Company: AGL Ceramic World Through its Partner
Babhulalbhai Lakhabhai Patel
V/s
Gajanand Corporation Pvt Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

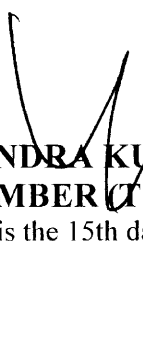
ORDER

Learned Counsel Mr. Jaimin Dave appeared for Operational Creditor.

Learned Counsel Mr. Vishal Dave appeared for Corporate Debtor.

Learned Counsel for Operational Creditor submits that matter is settled and seek permission to withdraw the matter. The permission is granted.

Accordingly, CP(IB) 803 of 2019 stands withdrawn and disposed-off.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 15th day of December, 2020

Prakash


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**